

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO.1359
TO BE ANSWERED ON MARCH 14, 2022
CORRUPTION IN PMAY(U)

NO. 1359. SHRI RAJMANI PATEL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that the investigation related to corruption in Pradhan Mantri Awas Yojana in the Municipal Council Shahpura Bhitoni, district Jabalpur, Madhya Pradesh is being conducted by Lokayukta, Madhya Pradesh or a Central Institution;
- (b) if so, the details thereof;
- (c) the steps taken against the irregularities committed by the officers and to provide justice with full transparency to the victim beneficiaries in Pradhan Mantri Awas allotment; and
- (d) the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) & (b): Yes, Sir. As per information received from State Govt. of Madhya Pradesh, on the basis of complaint received, Hon'ble Lokayukt has registered an inquiry case in the matter and directed the Chief Municipal Officer (CMO), Shahpura, Jabalpur and Commissioner, Urban Administration and Development (UAD) Directorate, Govt. of Madhya Pradesh to conduct an inquiry regarding the matter. In compliance of the order of Hon'ble Lokayukt, an inquiry has been conducted by a three members Committee headed by Joint Director, UAD, Jabalpur Division, Jabalpur.

(c) & (d): As per report of the above Committee, 16 beneficiaries who were provided the benefit of Pradhan Mantri Awas Yojana – Urban (PMAY-U) were not in the list of beneficiaries approved by the District Collector, Jabalpur. Now, all the 16 beneficiaries have returned the grant amount to the Urban Local Body's (ULB) account. Irregularities were committed by the officers/officials of ULB as they have provided the PMAY-U benefit to 16 beneficiaries who were not in the list of beneficiaries approved by District Collector. For these irregularities, 6 officers/officials of ULB, Shahpura, Jabalpur have been found responsible by the inquiry committee.